

## NOTICE

All concerned are hereby informed that w.e.f. **16<sup>th</sup> January, 2020**  
Onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in  
the **2<sup>nd</sup> & 3<sup>rd</sup> Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9,  
CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

### **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 31.01.2020 (FRIDAY)**

**COURT IV**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 20 of 2020	Mukesh Mehta & Ors. Vs. Silver Land Developers Pvt Ltd & Ors.	Jaikriti S. Jadega	
2.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Divyanshu Rai-R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9

**For Admission (After Notice)**

3.	Comp. App. (AT) (Ins) No. 477 of 2019	B.E Billimoria and Company Ltd. Vs. Vikram Ispat Udyog.	Dhaval Deshpande	Iswar Mohapatra
4.	Comp. App. (AT) (Ins) No. 508 of 2019	Indiana Conveyors Pvt. Ltd. Vs. Ducon Technologies (I) Pvt. Ltd.	Mahesh Agarwal	Rakesh Sinha

5.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs .	Rhea Verma	
6.	Comp. App (AT) No. 238 of 2019	Quinn Logistics India Pvt. Ltd. & Ors. Vs. The Registrar of Companies, Hyderabad	Swapnil Gupta	Amit Acharya- R1,R2
7.	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma
8.	Comp. App. (AT) No. 317 of 2019	Abhishek Sharad Vs. Registrar of Companies, West Bengal	Soma Samantarai	
9.	Comp. App. (AT) No. 03 of 2020	Keerti Anurag Investments Pvt. Ltd. and Anr. Vs. Sai Anupama Agencies Pvt. Ltd. and Anr.	Sachin Midha	

**For Hearing (Part Heard)**

10.	Comp. App. (AT) (Ins) No. 1245- 1247 of 2019	State Bank of India. Vs. Maithan Alloys Ltd & Ors.	R.P. Kapur	Neeraj Kr. Gupta- R1
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**For Hearing**

11.	Comp. App (AT) No. 213 of 2017  <b>Part Heard</b>	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. <b>With</b>	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
12.	Comp. App. (AT) No. 296 of 2017  <b>Part Heard</b>	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal
13.	Comp. App. (AT) (Ins) No. 320 of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt Ltd	Gautam Singh	Piyush Bhardwaj
14.	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.	Arpit Agarwal	Anubhav Gupta
15.	Comp. App. (AT) No. 209 of 2019	Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors.	Sourabh Gupta	Yogesh Kumar Jagia-R1&2

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By Order

-sd/-  
Registrar